

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-210**

Appeal No- 150/252/ND/2020

**IN THE MATTER OF:**

M/s Millenium Realtech Pvt Ltd

....Applicant

**Vs**

RoC

....Respondent

**SECTION**

U/s. 252

Order delivered on 18.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Ld. ARoC has put in appearance and submitted that e-filing of reply has been done and undertakes to file hard copy of the same. None present on behalf of Income Tax Department.

List the case on **20.04.2020**.

SH/-

**(K.K. VOHRA)**  
**MEMBER (T)**

SH/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**